

Completion of Recovery Certificate No. 7522 of 2024 dated January 18, 2024 issued against Kapil Kumar Wadhawan (PAN - AAOPW6145L) in the matter of Transaction of the shares held by DHFL in DHFL Pramerica Life Insurance Company Limited and related matters thereof

1. Recovery Certificate No. 7522 of 2024 dated January 18, 2024 was drawn against Kapil Kumar Wadhawan (PAN - AAOPW6145L) in the matter of transaction of the shares held by DHFL in DHFL Pramerica Life Insurance Company Limited and related matters thereof for a sum of Rs. 10,61,000/- (Rupees Ten Lakh and Sixty-One Thousand only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by AO vide Order No. Order/PM/PA/2023-24/28369-28370 dated July 31, 2023.
2. In view of the receipt of entire outstanding dues of **Rs. 12,92,663/- (Rupees Twelve Lakh Ninety-Two Thousand Six Hundred and Sixty-Three Only)** which includes further interest and costs due under aforesaid recovery certificate, the recovery in said matter stands completed in exercise of powers under sub section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Given under my hand and seal at Mumbai this 21th Day of August, 2026.

SEAL



J. Ashok Kumar
RECOVERY OFFICER
J. ASHOK KUMAR
जे. अशोक कुमार
Recovery Officer
वसुली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनिमय बोर्ड
Mumbai
मुंबई